# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# RAJYA SABHA UNSTARRED QUESTION NO. 1192

TO BE ANSWERED ON THE 27<sup>TH</sup> JULY, 2022/ SRAVANA 5, 1944 (SAKA)

### **SPECIAL REMISSION TO PRISONERS**

#### 1192 SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has decided to grant special remission to prisoners as part of celebrations of Azadi ka Amrit Mahotsav;
- (b) if so, the details thereof;
- (c) whether Government is also arranging counseling session for prisoners and their kins to rehabilitate in society; and
- (d) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) to (d): The Government of India has decided to celebrate the 'Azadi ka Amrit Mahotsav' as a series of events to commemorate the 75<sup>th</sup> Anniversary of India's Independence. As part of the celebrations, it has been decided to grant special remission to certain categories of prisoners and release them in three phases- 15<sup>th</sup> August, 2022 (75 years of Independence), 26<sup>th</sup> January, 2023 (Republic Day) and on 15<sup>th</sup> August,

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2023. Detailed guidelines for granting special remission to prisoners have been issued to the States/Union Territories (UTs), which are available on Ministry of Home Affairs' website at: <a href="https://www.mha.gov.in/division\_of\_mha/women-safety-division">https://www.mha.gov.in/division\_of\_mha/women-safety-division</a>.

States/UTs have been advised that prior to the release of prisoners, counselling sessions may be held for the prisoners and their family members to facilitate their rehabilitation in the society and orientation/lecture sessions may also be organised in the jails before their release, where the prisoner being released may sensitise and encourage other prison inmates about their social contribution after release.

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